

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 53

MA 36/2017 MA 37/2017 in TCP 07/2015

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Anand Achyutrao Kulkarni**
Vs.
Shri Shivsagar Sugar & Agro Products Ltd.

Appearance (via video-conference):

For R2 : Pratibha Bhadoria, Advocate
For R19 : Aakash Sinha i/b SD ISRANI
LAW CHAMBERS

Section 397-398 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 18.05.2023, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant